

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI



(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 27.11.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/356/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No. Name (in Capital) Represented by Signature

1.	S. SATHIYANARAYANAN. KMC. ARUNMOKAN.	Counsel for Applicant (RP)	
2.	M. Muraligesan.	RP	M. Muraligesan
3.	Deepak Narayanan	Counsel for Respondent	
3.	Ajay Kumar	Counsel for R	

ORDER

At request of the parties, list this matter for hearing on 11.12.2019.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)